

Annexure - 9

Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited, (CIN U55102MH2004PTC187649)

Date of Commencement of CIRP: 08/07/2025, List of Creditors as on: 06/06/2026

Other creditors, if any, (other than financial creditors and operational creditors)

| Sl.No | Name of the Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | Remarks, if any |
|--------------|----------------------|---------------------------|---------------------------|---------------------------|--------------------|-------------------------------------|-----------------------------|------------------------|--|-----------------------------|------------------------------|-------------------------------------|-----------------|
| | | Date of claim Received | Amount of claims received | Amount of claims admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % Share in Total Amount of Claims Admitted | | | | |
| 1 | TA Hospitality | 01-10-2025 | 15,00,000 | 15,00,000 | Refundable Deposit | - | - | No | - | - | - | - | - |
| TOTAL | | | 15,00,000 | 15,00,000 | - | - | - | - | - | - | - | - | - |

General Notes:

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 The amount of refundable deposit has been claimed under Form B by **TA Hospitality**; however, since it does not pertain to operational debt, the same has been considered under the category of Other Creditors. It is also noted that no separate Form F has been submitted in this regard.